



**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

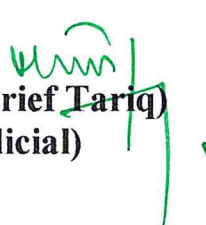
APPLICATION NUMBER :
PETITION NUMBER : TCP/72/(IB)/2017
NAME OF THE PETITIONER(S) : T.R.MEDI PHARMA
NAME OF THE RESPONDENT(S) : VASAN HEALTHCARE PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ROHAN Rajasekaran for. Rajagopal & Rajmutha Advocates	Counsel for Respondent	
2.	B. Ram Prasath for GODSON SWAMINATHAN	counsel for Petitioner	

ORDER

Counsel for the petitioner present. Counsel for the respondent present. It has been submitted by the Counsel for the petitioner that the matter is *sub-judice* before Hon'ble High Court wherein stay has been granted. The matter is adjourned to 9.6.2017. Put up on **09.06.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)